

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION

Dated Shillong, the 29th June, 2016

No. LJ (A) 272/78/Pt. III/-243 The Governor of Meghalaya is pleased to appoint the following Advocates as Panel Advocate for Meghalaya and to assist the Advocate General, the Additional Advocate Generals, the Senior Government Advocates and Government Advocate in the High Court of Meghalaya for a period of 1(one) year with effect from 01.07.2016 or until further order.

1. Shri P. Nongbri
2. Ravi Gurung
3. Smti S. Bhattacharjee
4. Shri H. Kharmih
5. Shri A.H. Hazarika
6. Shri B. Khyriem
7. Shri. K.P. Bhattacharjee
8. Shri Kiran Barua
9. Shri Sudesh Thapa
10. Shri S. Jindal



(L.M. Sangma),

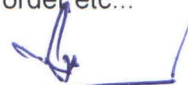
Special Secretary to the Govt. Of Meghalaya,
Law Department.

Memo No. LJ (A) **272/78/Pt. III/-243-A**, Dated Shillong, the 29th June, 2016.

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001
2. The Accountant General, Meghalaya etc., Shillong
3. The Registrar General, High Court of Meghalaya Shillong- 793001..
4. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong- 793001.
5. The Sr. Govt. Advocate, High Court of Meghalaya, Shillong.
6. The Additional Govt. Advocate, High Court of Meghalaya, Shillong.
7. The Treasury Officer, Shillong North/ South Treasury.
8. The Secretary High Court Bar Association, Shillong.
9. Law (B) Department, Shillong.

By order etc...



Special Secretary to the Govt. Of Meghalaya,
Law Department